

By E Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 7616 /A

From - Shri Mridul Kumar Kalita
Gauhati High Court,
Guwahati

To, ✓ Shri Pijush Pratim Bairagi,
Chief Judicial Magistrate,
Kamrup (M), Guwahati

Dated Guwahati, the 20th December, 2018

Sub - **Permission to avail LTC.**

Ref:- Your letter dated 19.12.2018

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail LTC for the block period of 2014-2017, w.e.f 27.12.2018 to 01.01.2019, by way of carry forward, to visit Bangalore, by the shortest possible route, as per existing Rules

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/7617-7618 /A, dated-20.12.2018

Copy to:-

- 1 The Principal Accountant General, (A&F), Assam, Guwahati for information
- 2 The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action


REGISTRAR (VIGILANCE)